

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 12.02.2019 (TUESDAY)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Directions

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|-----------------------------------|--|---|--|
| 1. | Comp. App. (AT) No. 25 of 2018 | SmrutiShreyans Shah Vs. The LokPrakashan Ltd. &Ors. With | VivekSibal AnushreePrashitKapdia Priyanka Rathi | Mahesh Agarwal Rajeev Kumar Neeha NagpalPavan S.Gudiawaa Garima Bajaj |
| 2. | Comp. App. (AT) No. 32 of 2018 | SmrutiShreyans Shah Vs. The LokPrakashan Ltd. &Ors. | Anushree Kapadia | Mahesh Agarwal Rajeev Kumar NeehaNagpalPavan Gudiawala Garima Bajaj |

For Hearing (Part Heard)

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| 3 | Comp. App. (AT) 272 of 2018 | S. Gopakumar Nair &Anr. Vs. OBO Bettermann India Pvt. Ltd. &Anr. | J. Sagar | SahilNarang RiddhiJad |
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For Admission (After Notice)

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| 4. | I.A. No. 285 of 2019 in Comp. App. (AT) No. 293 of 2017 | Surjeet Singh Vs. Prowess International Pvt. Ltd. & Ors. | Abhay K. Das ShabnamShalini | Suhita Mukhopadhyay AkhileshShrivastava |
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For Hearing

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| 5. | Comp. App. (AT) No. 258 of 2018 | Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. Vs. M. Leela&Ors. With | Naman Jhabakh | R. Vidyasagar (R1-R4) B. Ragunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R11 |
| 6. | Comp. App. (AT) No. 259 of 2018 | Chandraprabha&Ors. Vs. M. Leela&Ors. With | NamanJhabakh | R. Vidyasagar (R1-R4) B. Ragunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R8 |
| 7. | Comp. App. (AT) No. 277 of 2018 | M.S Nagarathna&Ors Vs LeelaMadhusudan&Ors With | Naresh Kaushik | Sriram P.-R1 to R4 B. Ragunath-R5 Madhusmita Bora-R6 |
| 8. | Comp. App. (AT) No. 309 of 2018 | T.R Mills Pvt Ltd &Ors Vs. M.Leela&Ors With | Ashwin Kumar D.S | Sriram P.-R1 to R4 B. Ragunath-R5 Madhusmita Bora-R6 |

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| 9. | Comp. App. (AT) No. 310 of 2018 | M.Nagaraj Vs. M.Leela&Ors With | Ashwin Kumar D.S | Sriram P.-R1 to R4 B. Ragunath-R5 Ashwin Kumar D.S (R6-10) Madhusmita Bora-R7 |
| 10. | Comp. App. (AT) No. 360 of 2018 | O. Arumugasamy Vs. Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. with | B. Raghunath | Ashwin Kumar (R-5), Naresh Kumar (R9-12) |
| 11. | Comp. App. (AT) No. 361 of 2018 | O. Arumugasamy Vs. T.R. Mills Pvt. Ltd. & Ors. | B. Raghunath | Ashwin Kumar (R-5), Naresh Kumar (R9-12) |
| 12. | Comp. App. (AT) No. 01 of 2019 | Bridge E-Solutions Pvt. Ltd. & Ors. Vs. Bridge Solutions Group Inc. | Pankaj Jain | Ashim Sood |

2.00 P.M

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| 13. | Comp. App. (AT) No. 334 of 2018 | MAIF Investments India Pte Ltd. Vs. Ind-Barath Power Infra Ltd. & Ors. | Vashi | Yogesh Jagia (R2) Satendra K.Rai-(R4) |
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By Order
-sd/-

Assistant Registrar